

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Thursday, 18th June, 2009/Jyaistha 28, 1931 (Saka)  
2.00 P.M.**

1. **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280.

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|-----------------------------|----------------------------|
| 1. Shri Shyam Lal Garg      | 6. Dr. Jagdish Mukhi       |
| 2. Shri Anil Jha            | 7. Shri Subhash Sachdeva   |
| 3. Shri Sat Prakash Rana    | 8. Shri Dharam Deo Solanki |
| 4. Shri Sahab Singh Chauhan | 9. Shri Mohan Singh Bisht  |
| 5. Shri Manoj Kumar         | 10. Shri Devender Yadav    |

3. **Papers to be laid on the Table:-**

**Shri Mangat Ram Singhal, Minister of Labour to lay the following**

**Notifications ( in English & Hindi version):**

1. Notification No.F 12(142)/02/MW/Lab./3852 Dated 12-09-2008 issued under the minimum wages Act, 1948 regarding revision of minimum wages w.e.f. 1-08-2008.
2. Notification No. F DLC/CLA/BCW/99/Lab/6033 Dated 08-10-2008 regarding amendment in the Delhi Building and other construction workers Rules, 2002.
3. Notification No. F DLC/CLA/02/Lab/6127 dated 17-10-2008 under the section 4 of the Contract Labour Act 1970 regarding reconstitution of 'Delhi Advisory Contract Labour Board'.
4. Notification No. F 1/31/600/LC/Estt./08/7776-7792 dated 5-11-2008 issued under section 5 of the Indian Boiler Act, 1923 regarding appointment of Sh. K.L.Meena, CIF as Chief Inspector of Boilers in the GNCT of Delhi.
5. Notification No. F 1/31/600/LC/Estt./08/7793-7809 dated 5-11-2008 issued under section 5 of the Bombay Smoke Nuisances Act, 1912 regarding appointment of Sh. K.L.Meena, CIF as Chief Inspector of Smoke Nuisances in the GNCT of Delhi.
6. Notification No. F 1/31/600/LC/Estt./08/7810-7826 dated 5-11-2008 issued under section 5 of the Indian Boilers Act, 1923 regarding appointment of Sh. R.S.Singh and R.N.Dahiya, Dy. CIF as Inspector of Boilers for the National Capital Territory of Delhi.
7. Notification No. F.1/1(2)/97-LC/Estt./vol-II/10757 dated 17-12-2008 issued under section 8 of the ID Act 1947 regarding appointment of Sh. A.S.Jaya Chandra, an officer of the Delhi Higher Judicial Service, as Presiding Officer, Labour Court No. XVII. Karkardooma.
8. Notification No. F.1/1(2)/97-LC/Estt./vol-II/10758 dated 17-12-2008 issued under section 8 of the ID Act 1947 regarding appointment of Sh. Daya Prakash, an officer of the Delhi Higher Judicial Service, as Presiding Officer, Labour Court No. XVI. Karkardooma.
9. Notification No. F.1/1(2)/97-LC/Estt./vol-II/10759 dated 17-12-2008 issued under section 8 of the ID Act 1947 regarding appointment of Sh. Lal Singh, an officer of the Delhi Higher Judicial Service, as Presiding Officer, Industrial Tribunal No. 1 Karkardooma.
10. Notification No. F.1/1(2)/97-LC/Estt./vol-II/10760 dated 17-12-2008 issued under section 8 of the ID Act 1947 regarding appointment of Sh. Babu Lal, an officer of the Delhi Higher Judicial Service, as Presiding Officer, Industrial Tribunal No. 2 Karkardooma.

11. Notification No. ED 3(Misc)/DMRC/Lab/E-1/08/9068 dated 26-12-2008 issued under section 3 of the Bombay Lifts Act, 1939 regarding conferring powers of Inspector of Lifts to the Officers of the Delhi Metro Rail Corporation Ltd.
12. Notification No. DLC/CLA/BCW/99/6639 dated 31-12-2008 issued under section 62 of the Building and Other Construction Workers Act, 1996 regarding amendment of Delhi Building and Other Construction Workers Rules, 2002.
13. Notification No. F 27(12)/CIF/2002/Lab/684-700 dated 16-02-2009 issued under section 8 of Factories Act, 1948, regarding appointment of Dr. Shivesh Kumar Srivastava as Inspector in the GNCT of Delhi.
14. Notification No. F.12(142)/02/MW/Lab/7283 dated 19-02-2009.

4. **Motion of Thanks on Lt. Governor's Address:**

Discussion continued on the following Motion of Thanks moved on 16<sup>th</sup> June, 2009 by Dr. Narender Nath and Seconded by Shri Anil Kumar:

"That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15th June, 2009".

**Delhi**  
**18th June, 2009**

**Siddharath Rao**  
**Secretary**